## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 43/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2017

NAME OF THE PARTIES: M/s. Manasvi Consultancy Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act 2013.

S. No.

NAME

DESIGNATION

**SIGNATURE** 

## ORDER

C.S.P. No. 42/230-232/NCLT/MB/MAH/2017

C.S.P. No. 43/230-232/NCLT/MB/MAH/2017

C.S.P. No. 44/230-232/NCLT/MB/MAH/2017

C.S.P. No. 45/230-232/NCLT/MB/MAH/2017

Parties not present.

List this matter on 08.03.2017.

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial).